

## OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA.

## ORDER

In pursuance of Hon'ble High Court letters No.302.Spl.Gaz.II(12-G) dated 04.05.2015 and No.1237.Spl.Gaz.II(12-G) dated 04.05.2013, the Courts will be closed for Summer vacation for Civil Work(except urgent matters) from June 01, 2015 to June 30, 2015(both days inclusive). However, there will be regular "Criminal work" from 1<sup>st</sup> June to 15<sup>th</sup> June. From 16<sup>th</sup> June to 30<sup>th</sup> June, there shall be "No work period" in the Subordinate Courts(except urgent matters) and courts shall resume normal functioning for Civil and Criminal work w.e.f. 1<sup>st</sup> July itself.

The Urgent Civil/ Criminal work of the Subordinate courts shall be attended to, during the summer vacation w.e.f.01.06.2015 to 30.06.2015, by the Officers on duty as per the following schedule:-

Period of vacation	Nature of work	Name of the court of whose work to be looked after	Name of the Officer who shall look after the work
01.06.2015 to 15.06.2015	Urgent Civil work and Regular Crl. work	Sh.Ranjeev Kumar, CJM, Ludhiana.	Sh.Jagdeep Sood, CJSD, Ludhiana.
		Ms.Supreet Kaur, CJD, Ludhiana.	Ms.Mehak Sabharwal, CJD, Ludhiana.
		Sh.Jaapinder Singh, ACJSD, Jagraon.	Ms.Anuradha, CJD, Jagraon.
		Sh.Sumit Bhalla, ACJSD, Samrala	Sh.Raj Karan, CJD, Samrala.
		Sh.Gurmehtab Singh, CJD, Payal.	Sh.Rachhpal Singh, ACJSD, Payal.
01.06.2015 to 10.06.2015	Urgent Civil Work and Regular Criminal Work	Sh.T.P.S.Randhawa, ACJSD, Khanna	Sh.Harjinder Singh, CJD, Khanna.
11.06.2015 to 15.06.2015		1.Sh.T.P.S.Randhawa, ACJSD, Khanna.	Sh.Amarjeet Singh, CJD, Khanna
2.Sh.Harjinder Singh, CJD, Khanna		3.Ms.Reeta Hans, CJD, Khanna	

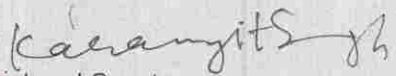
## Note:-

- In the absence of Sh.Jagdeep Sood, CJSD, Ludhiana, the work shall be looked after by Sh.Harpreet Singh, CJD, Ludhiana and in their absence by Ms.Aprajita Joshi, CJD, Ludhiana and in their place by Ms.Radhika Puri, CJD, Ludhiana.
- In the absence of Ms.Mehak Sabharwal, CJD, Ludhiana, the work shall be looked after by Ms.Harpreet kaur, Nafra, CJD, Ludhiana and in their absence by Ms.Karandeep Kaur, CJD, Ludhiana.
- In the absence of Ms.Anuradha, CJD, Jagraon, the work shall be looked after by Ms.Supreet Kaur, CJD, Jagraon. In their absence, by Sh.Tarunpreet Singh, CJD, Jagraon.
- In the absence of Sh.Raj Karan, CJD, Samrala, the work shall be looked after by Ms.Prabha Prashar, CJD, Samrala and in their place by Sh.Harjinder Singh, CJD, Khanna at Khanna and in their place by Sh.Amarjeet Singh, CJD, Khanna.
- In the absence of Sh.Rachhpal Singh, ACJSD, Payal, the work shall be looked after by Sh.Harjinder Singh, CJD, Khanna at Khanna and in their place by Sh.Amarjeet Singh, CJD, Khanna and in their place by Sh.Raj Karan, CJD, Samrala and in their place by Ms.Prabha Prashar, CJD, Samrala.
- In the absence of Sh.Harjinder Singh, CJD, Khanna, the work shall be looked after by Sh.Amarjeet Singh, CJD, Khanna and in their place by Sh.Raj Karan, CJD, Samrala and in their place by Ms.Prabha Prashar, CJD, Samrala and in their absence by the Duty Magistrate, at Ludhiana.

<b>16.06.2015</b>  <b>to</b>  <b>30.06.2015</b>	Urgent Civil matter relating to headquarters	Sh.Ranjeev Kumar, ACJSD-cum-CJM, Ludhiana.
	Urgent-Criminal matters relating to Police stations:- Div.No.7, Basti Jodhewal, Sadar Ludhiana, Dakha, P.S.Dabba, Salem Tabri, Div.No.4, 2, Koom Kalan, Dehlon, Shimlapuri, Model Town, Jamalpur, Div.No.1, Dugri, Moti Nagar, Meharban, Haibowal	Ms.Supreet Kaur, JMIC, Ludhiana.
	Urgent Criminal matters relating to Police stations:-Focal Point, Vigilance Bureau, RPF, NRI, Sarabha Nagar, S.B.S.Nagar, Div.No.5, GRP, Sahnewal, Div.No.6, Div.No.3, Laddowal, Div.No.8, Women Cell, PAU, Jodhan, Daresi.	Sh.Anish Goyal, CJJD, Ludhiana.
	Urgent Civil and Criminal matters relating to Sub Division Jagraon	Sh.Jaapinder Singh, ACJSD, Jagraon.
	Urgent Civil and Criminal matters relating to Sub Division Samrala	Sh.Sumit Bhalla, ACJSD, Samrala.
	Urgent Civil and Criminal matters relating to Sub Division Payal	Sh.Gurmehtab Singh, CJJD, Payal
	Urgent Civil and Criminal matter relating to Sub Division Khanna	Sh.T.P.S.Randhawa, ACJSD, Khanna.
<p>Note:- 1. In the absence of Sh.Ranjeev Kumar, CJM, Ludhiana, the work shall be looked after by Ms.Supreet Kaur, CJJD, Ludhiana and in the absence of both the Officers by Sh.Anish Goyal, CJJD, Ludhiana.</p> <p>Similarly, in the absence of Ms.Supreet Kaur, CJJD, Ludhiana, the work shall be looked after by Sh.Anish Goyal, CJJD, Ludhiana and in the absence of both the Officer by Sh.Ranjeev Kumar, CJM, Ludhiana.</p> <p>Further, in the absence of Sh.Anish Goyal, CJJD, Ludhiana, the work shall be looked after by Ms.Supreet Kaur, CJJD, Ludhiana and in the absence of both the Officers, by Sh.Ranjeev Kumar, CJM, Ludhiana.</p> <p>2. In the absence of Sh.Jaapinder Singh, ACJSD, Jagraon, the urgent civil/ criminal matters relating to Sub Division Jagraon, shall be looked after by Sh.Ranjeev Kumar, CJM, Ludhiana. In their absence by Ms.Supreet Kaur, CJJD, Ludhiana. In their absence by Sh.Sumit Bhalla, ACJSD, Samrala at Ludhiana.</p> <p>3. In the absence of Sh.Sumit Bhalla, ACJSD, Samrala, the urgent civil/ criminal matters relating to Sub Division Samrala, shall be looked after by Sh.T.P.S.Randhawa, ACJSD, Khanna, at Khanna. In their absence, by Sh.Ranjeev Kumar, CJM, Ludhiana, at Ludhiana.</p> <p>4. In the absence of Sh.Gurmehtab Singh, CJJD, Payal, the urgent civil/ criminal matter relating to Sub Division Payal, shall be looked after by Sh.T.P.S.Randhawa, ACJSD, Khanna at Khanna and in their absence by Sh.Sumit Bhalla, ACJSD, Samrala at Samrala.</p> <p>5. In the absence of Sh.T.P.S.Randhawa, ACJSD, Khanna, the urgent civil and criminal matter relating to Sub Division Khanna, shall be looked after by Sh.Sumit Bhalla, ACJSD, Samrala at Samrala and in their absence by Sh.Gurmehtab Singh, CJJD, Payal and in their absence by Sh.Ranjeev Kumar, CJM, Ludhiana.</p>		
<p>In the eventuality of urgent criminal matter relating to police station has been left to named above, the same shall be looked after by the Senior most Duty Magistrate at Ludhiana headquarters.</p>		

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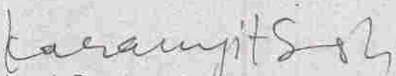
After dealing with the urgent matter, the remaining shall be sent back to the concerned courts. Fresh institutions of the cases shall also be put up accordingly, on 01.07.2015.

  
District and Sessions Judge,  
Ludhiana.

Endst No. 623A /G Dated Ludhiana May 29, 2015.

Copy forwarded to the followings for information and necessary action:-

1. All the Civil Judges working in this Sessions Division.
2. The Commissioner of Police, Ludhiana.
3. The District Attorney, Ludhiana.
4. The Senior Superintendent of Police, Khanna and Ludhiana Rural.
5. The Superintendent, Central Jail, Borstal Jail, Women Jail, Observation Home, Ludhiana.
6. The President, Bar Association, Ludhiana, Khanna, Payal, Samraia & Jagraon.
7. DSA of this court.

  
District and Sessions Judge,  
Ludhiana.